

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT**

LOK SABHA

**UNSTARRED QUESTION NO. 1220
TO BE ANSWERED ON 19.09.2020**

WELFARE MEASURES FOR UNORGANISED WORKERS

1220. SHRI THIRUNAVUKKARASAR SU:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether the Government has formulated and implemented a number of welfare measures for the unorganized workers particularly for the rural and agricultural labourers;**
- (b) if so, the details thereof;**
- (c) the details of funds allocated and utilized under the schemes during the last three years and the current year, State/scheme-wise particularly for the State of Tamil Nadu; and**
- (d) the estimated number of labourers/workers benefited by these schemes during the said period and other steps taken by the Government exclusively for their welfare?**

ANSWER

**MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT
(SHRI SANTOSH KUMAR GANGWAR)**

(a) to (d): In order to provide social security benefits to the workers in the unorganised sector including rural and agricultural labourers, the Government has enacted the Unorganised Workers' Social Security Act, 2008. This Act stipulates formulation of suitable welfare schemes for unorganised workers on matters relating to: (i) life and disability cover, (ii) health and maternity benefits, (iii) old age protection and (iv) any other benefit as may be determined by the Central Government. Life and disability cover is provided through Pradhan Mantri Jeevan Jyoti Bima Yojana (PMJJBY) for Rs.2 lakh on death and Pradhan Mantri Suraksha Bima Yojana (PMSBY) for Rs.2 lakh on accidental death (total Rs. 4 lakh), to the unorganised workers at an annual premium of Rs.342/- (Rs.330 for PMJJBY+Rs.12 for PMSMY) depending upon their eligibility.

Contd..2/-

For old age protection in the form of monthly pension, Ministry of Labour and Employment, Government of India had launched Pradhan Mantri Shram Yogi Maandhan (PM-SYM) in March, 2019. Under the scheme, minimum assured monthly pension of ₹3000/- will be provided to the unorganised workers after attaining the age of 60 years. Prescribed monthly contribution is payable by the beneficiary and equal matching contribution is paid by the Central Government.

The Central Government's share of premium towards PMJJBY/PMSBY is met from the Social Security Fund maintained with LIC for the purpose. However, the expenditure incurred from the Social Security Fund maintained by LIC, during last three years towards providing insurance cover under these two Schemes, is as under:

Year	Expenditure (Rs. In Cr)
2017-18	435.16
2018-19	587.52
2019-20	437.69

The number of beneficiaries enrolled under PMJJBY/PMSBY are indicated at Annexure-I.

The Central Government's contribution towards PM-SYM is met from the Government pool account maintained with LIC. Government replenishes the pool account from time to time. The budget and expenditure details for the PM-SYM scheme is as under:

Year	Fund allocated (Rs. in crore)	Expenditure (Rs.in crore)
2018-19	50	49.49
2019-20	408	359.95
2020-21 (Till now)	500	173.74

* Transferred from other head.

The number of beneficiaries enrolled under PMSYM are placed at Annexure-II.

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Annexure-I

ANNEXURE REFERED TO IN REPLY TO PART (a) TO (d) OF LOK SABHA UN-STARRED QUESTION NO. 1220 FOR 19.09.2020 REGARDING WELFARE MEASURES FOR UNORGANISED WORKERS RAISED BY SHRI THIRUNAVUKKARASAR SU.

Enrollment under Pradhan Mantri Jeevan Jyoti Bima Yojana and Pradhan Mantri Suraksha Bima Yojana converged with Aam Admi Bima Yojana (AABY),			
	2017-18	2018-19	2019-20
State	Enrolled/ Covered	Enrolled/ Covered	Enrolled/ Covered
ANDAMAN & NICOBAR	0	0	
ANDHRA PRADESH	2,24,29,958	2,28,78,971	2,25,65,863
ASSAM	85,497	94,306	
BIHAR	78,799	12,86,909	20,87,635
CHHATTISGARH	4,55,303	15,06,099	
HIMACHAL PRADESH	0	13,843	
JAMMU AND KASHMIR	52,450	20,753	
JHARKHAND	2,34,268	5,33,597	
KARNATAKA	16,83,382	24,16,272	3,54,609
KERALA	8,34,037	6,07,630	3,86,492
NAGALAND	0	1,209	
ODISHA	2,70,780	13,08,310	12,31,949
RAJASTHAN	16,60,764	4,31,085	18,100
TAMIL NADU	0	18,224	
UTTAR PRADESH	5,93,613	30,97,412	
TOTAL	2,83,78,851	3,42,18,315	2,66,44,648

Annexure-II

ANNEXURE REFERED TO IN REPLY TO PART (a) TO (d) OF LOK SABHA UN-STARRED QUESTION NO. 1220 FOR 19.09.2020 REGARDING WELFARE MEASURES FOR UNORGANISED WORKERS RAISED BY SHRI THIRUNAVUKKARASAR SU

Total Number of State-wise enrolments under PM-SYM as on 16-09-2020			
SI No	Name of State	Individual enrolments	Bulk Enrolments
1	Haryana	801985	92157
2	Uttar Pradesh	604615	224155
3	Maharashtra	585454	10154
4	Gujarat	368092	
5	Chhattisgarh	207511	
6	Bihar	188471	
7	Odisha	159790	
8	Andhra Pradesh	149488	
9	Jharkhand	128620	
10	Madhya Pradesh	122488	
11	Rajasthan	101230	179305
12	Karnataka	95512	
13	West Bengal	71546	
14	Jammu and Kashmir	69313	
15	Tamil Nadu	56224	
16	Himachal Pradesh	41346	
17	Uttarakhand	34031	
18	Punjab	32514	
19	Telangana	31068	
20	Tripura	27642	
21	Assam	20439	
22	Kerala	10062	
23	Delhi	7891	
24	Nagaland	4401	
25	Chandigarh	3897	832
26	Manipur	3817	
27	Meghalaya	2619	
28	Arunachal Pradesh	2472	
29	Andaman and Nicobar Islands	2037	
30	Puducherry	1196	
31	Goa	965	
32	Daman & Diu	802	
33	Dadar Nagar	758	
34	Mizoram	593	
35	Sikkim	120	
36	Lakshadweep	21	
	Total	3939030	506603
	Grand Total	4445633	
